

**GOVERNMENT OF INDIA**  
**MINISTRY OF INFORMATION & BROADCASTING**

**LOK SABHA**  
**UNSTARRED QUESTION NO.2234**  
**TO BE ANSWERED ON 11.12.2015**

**FM CHANNELS**

**2234. SHRI NAGENDRA KUMAR PRADHAN:**

Will the Minister of **INFORMATION AND BROADCASTING**

be pleased to state :

- (a) whether the Government has made any provision for the existing private FM Broadcasters to migrate to next phase of auction of FM radios;
- (b) If so, the details thereof;
- (c) the details of terms and conditions fixed for such migration; and
- (d) the details of FM channels so far shown their intention for migration, channel-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING,**  
**{COL RAJYAVARDHAN RATHORE (Retd.)}**

(a) to (c) : Yes Madam. Government vide order dated 21.01.2015 has amended para 31 of FM Phase-III policy guidelines dated 25.07.2011, in order to provide option to existing private FM operators of FM Phase-II to migrate to FM Phase-III. The details of terms and conditions fixed for migration to phase-III as notified vide order dated 21-01-2015 is at **Annexure-I**.

(d) : Details of FM operators who have shown their intention for migration to FM Phase-III, channel-wise is given at **Annexure-II**.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF THE LOK SABHA  
UNSTARRED QUESTION NO. 2234 FOR ANSWER ON 11.12.2015.

GOVERNMENT OF INDIA  
**Ministry of Information & Broadcasting**  
'A' Wing, Shastri Bhawan, New Delhi-110 115

No. N- 38014/4/2014-FM

Dated: 21<sup>st</sup> January, 2015

ORDER

In pursuance of the Cabinet decision taken on 16<sup>th</sup> January, 2015 regarding modification of policy guidelines on 'expansion of FM Radio Broadcasting services through Private Agencies (Phase-III)', the existing Para 31( Migration to Phase-III) of the FM Phase-III Policy notified on 25.07.2011 has been amended as under:-

**31. Migration to Phase-III**

- 31.1 The provisions of these Guidelines will be applicable to the existing permission holders subject to the provisions contained herein and subject to payment of all outstanding dues pertaining to the Government, Prasar Bharati and BECIL in relation to existing FM radio permissions/operations. The existing permission holders will be required to sign a fresh grant of permission agreement (GOPA) on the prescribed format within a given time frame in order to automatically migrate to Phase-III regime. In case any existing permission holder does not execute the fresh Agreement within the given time frame it shall be construed to mean that he does not want to migrate to the FM Phase III regime, and therefore shall continue to be governed by the FM Phase II policy provisions.
- 31.2 In the event of any existing permission holder of Phase II declining to opt for automatic migration, it shall continue to be governed by the terms and conditions of its original license under FM Phase II Policy regime, as modified from time to time.
- 31.3 The cut-off date for automatic migration to Phase-III shall be taken as March 31, 2015.
- 31.4 Each existing permission holder of Phase-II, who is eligible for automatic migration to Phase-III, shall pay Non Refundable One Time Migration Fee (NOTMF) amount which shall be calculated as given in paragraph 31.4.1 below. For the purposes of calculation, the existing Phase-II cities have been classified into three groups, namely Group X having 17 cities, Group Y having 26 cities and Group Z having 43 cities. Each existing city of Phase-II has been shown in the Table below along with its Group, category and the region to which it belongs. The words 'target city' means the city in Group X or Y for which the NOTMF is being determined, while the words 'reference city' refer to the city in Group Z where auction results of FM Phase-III are considered for determining the NOTMF.
- 31.4.1 NOTMF for
- (a) Group X cities shall be  
Higher of –
- Phase-II average bid of the target Group X city multiplied by a factor of 1.5; or
  - Phase-II highest bid of the target Group X city increased by the average increase in auction prices in Group Z cities (vis-à-vis their reserve prices) in the same category in Phase-III.
- (b) Group Y cities shall be

Higher of-

- Phase-II average bid of the target Group Y city multiplied by a factor of 1.5; or
- Phase-II highest bid of the target Group Y city increased by the average increase in auction prices in Group Z cities (vis-à-vis their reserve prices) in the same category in Phase-III.

...but, the lower of

- The above; and
- Phase-III auction price obtained in the target Group Y city.

(c) Group Z cities shall be

- The actual auction price obtained in Phase-III.

Categories A+ and A are deemed to be alike and therefore, considered together.

In the above formulation, 'average bid' for a city shall mean the average of all successful bids in Phase-II in that city while 'highest bid' or 'reserve price' for a city shall mean the highest successful valid financial bid in Phase-II in that city.

**Table**

CATEGORY	REGION	GROUP X	GROUP Y	GROUP Z
	CITIES			
A+	E	KOLKATA		
	W		MUMBAI	
	N		DELHI	
	S		CHENNAI	
A	E			
	W		AHMEDABAD NAGPUR PUNE SURAT	
	N		JAIPUR	KANPUR LUCKNOW
	S		BANGALORE	HYDERABAD

CATEGORY	REGION	GROUP X	GROUP Y	GROUP Z
	CITIES			
B	E		JAMSHEDPUR	ASANSOL PATNA
	W	BARODA BHOPAL INDORE JABALPUR	RAJKOT	
	N		AMRITSAR VARANASI	AGRA ALLAHABAD
	S	COIMBATORE VISHAKHAPATNAM	KOCHI MADURAI	VIJAYAWADA
C	E	RANCHI	BHUBANESHWAR GUWAHATI SILIGURI	MUZAFFARPUR ROURKELA
	W	GWALIOR RAIPUR		AHMEDNAGAR AKOLA AURANGABAD BILASPUR DHULE JALAGAON KOLHAPUR NANDED NASIK SANGLI SHOLAPUR

<b>C</b>	<b>N</b>	<b>JALANDHAR</b>	<b>JODHPUR</b> <b>KOTA</b> <b>PATIALA</b> <b>UDAIPUR</b>	<b>AJMER</b> <b>ALIGARH</b> <b>BAREILLY</b> <b>BIKANER</b> <b>CHANDIGARH</b> <b>GORAKHPUR</b> <b>JAMMU</b> <b>JHANSI</b> <b>SRINAGAR</b>
	<b>S</b>	<b>KANNUR</b> <b>TRICHUR</b> <b>TRIVANDRUM</b>	<b>MANGALORE</b> <b>PUDUCHERRY</b>	<b>GULBARGA</b> <b>KOZHIKODE</b> <b>MYSORE</b> <b>RAJAHMUNDRY</b> <b>TIRUCHI</b> <b>TIRUNELVELLI</b> <b>TIRUPATI</b> <b>TUTICORIN</b> <b>WARANGAL</b>
<b>D</b>	<b>E</b>	<b>GANGTOK</b>		<b>AIZWAL</b> <b>AGARTALA</b> <b>ITANAGAR</b> <b>SHILLONG</b>
	<b>W</b>	<b>PANAJI</b>		
	<b>N</b>	<b>SHIMLA</b>	<b>KARNAL</b> <b>HISSAR</b>	
	<b>S</b>			
		<b>17 cities</b>	<b>26 cities</b>	<b>43 cities</b>

- 31.4.2 The existing Phase-II operators who successfully bid and win additional channel(s) in an existing city, where it already has an operational FM channel, through an ascending e-auction process, shall have to migrate its existing channel in that city also to Phase-III as per the NOTMF amount mentioned in paragraph 31.4.1 above.
- 31.4.3 In all cases, the residual value of the Phase-II permission, calculated on a pro rata basis, shall be deducted from the NOTMF amount mentioned in paragraph 31.4 above for migration purpose only.
- 31.4.4 For the Group Z cities, in case of failure of the auction in a particular city, the existing Phase-II operators of that city shall pay NOTMF amount equivalent to the reserve price set for fresh channels of that city or 1.5 times the average bid of Phase-II in that city, whichever is higher.
- 31.4.5 If the auction of channels in Group Z cities fails totally, then the Government reserves the right to auction all the existing channels in Group X, Y, and Z cities afresh and no concessional treatment would be afforded to the existing permission holders in the auction process and all participants in that auction would be treated alike.
- 31.5 Upon exercising its option to automatically migrate to Phase-III, and payment of the NOTMF within the prescribed period, each eligible permission holder of Phase-II shall be issued a fresh permission with the same terms and conditions as for successful bidders of Phase-III.
- 31.6 If any existing permission holder of Phase-II, who is eligible and opting for automatic migration to Phase-III, fails to deposit the NOTMF or sign the Grant of Permission Agreement within the prescribed period, it shall not be permitted to migrate to FM Phase-III and shall therefore be governed by the terms and conditions of its existing permission under FM Phase-II Policy regime, as modified from time to time, for remaining period of his Phase-II permission.

  
(PUNEET KANSAL)

Joint Secretary to the Government of India  
Tel # 2338 3857

Copy to:

1. Cabinet Secretary, Cabinet Secretariat, Rashtrapati Bhawan, New Delhi
2. Prime Minister's Office, South Block, New Delhi
3. Secretary, Ministry of Finance, North Block, New Delhi
4. Secretary, Department of Revenue, North Block, New Delhi
5. Secretary, Ministry of Home Affairs, North Block, New Delhi
6. Secretary, Ministry of Defence, South Block, New Delhi
7. Secretary, Department of Legal Affairs, Shastri Bhawan, New Delhi
8. Secretary, Department of Telecommunications, Sanchar Bhawan, New Delhi
9. Secretary, Department of Information Technology, Electronics Niketan, CGO Complex, Lodhi Road, New Delhi.
10. Secretary, Department of Space, Antariksh Bhawan, New BEL Road, Bangalore-560231
11. Secretary, Department of North East Region, Vigyan Bhawan Annexe, New Delhi
12. Secretary, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi
13. Secretary, TRAI, New Delhi

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED  
QUESTION NO. 2234 FOR ANSWER ON 11.12.2015**

S No.	NAME OF THE COMPANY	CITY
1	ANANDA OFFSET PVT. LTD.	KOLKATA
2	CLEAR MEDIA (INDIA) PRIVATE LIMITED	DELHI
3	D.B. CORP LIMITED	AHMEDABAD
4	D.B. CORP LIMITED	AJMER
5	D.B. CORP LIMITED	AMRITSAR
6	D.B. CORP LIMITED	BHOPAL
7	D.B. CORP LIMITED	BILASPUR
8	D.B. CORP LIMITED	CHANDIGARH
9	D.B. CORP LIMITED	GWALIOR
10	D.B. CORP LIMITED	INDORE
11	D.B. CORP LIMITED	JABALPUR
12	D.B. CORP LIMITED	JAIPUR
13	D.B. CORP LIMITED	JALANDHAR
14	D.B. CORP LIMITED	JODHPUR
15	D.B. CORP LIMITED	KOTA
16	D.B. CORP LIMITED	NAGPUR
17	D.B. CORP LIMITED	RAIPUR
18	D.B. CORP LIMITED	SURAT
19	D.B. CORP LIMITED	UDAIPUR
20	DIGITAL RADIO (DELHI) BROADCASTING LTD.	DELHI
21	DIGITAL RADIO (MUMBAI) BROADCASTING LTD.	MUMBAI

22	DIGITAL RADIO (KOLKATA) BROADCASTING LTD.	KOLKATA
23	EASTERN MEDIA LIMITED	BHUBANESHWAR
24	EASTERN MEDIA LIMITED	ROURKELA
25	ENTERTAINMENT NETWORK INDIA LTD.	AHMEDABAD
26	ENTERTAINMENT NETWORK INDIA LTD.	AMRITSAR
27	ENTERTAINMENT NETWORK INDIA LTD.	AURANGABAD
28	ENTERTAINMENT NETWORK INDIA LTD.	BENGALURU
29	ENTERTAINMENT NETWORK INDIA LTD.	BHOPAL
30	ENTERTAINMENT NETWORK INDIA LTD.	CHENNAI
31	ENTERTAINMENT NETWORK INDIA LTD.	COIMBATORE
32	ENTERTAINMENT NETWORK INDIA LTD.	DELHI
33	ENTERTAINMENT NETWORK INDIA LTD.	HYDERABAD
34	ENTERTAINMENT NETWORK INDIA LTD.	INDORE
35	ENTERTAINMENT NETWORK INDIA LTD.	JABALPUR
36	ENTERTAINMENT NETWORK INDIA LTD.	JAIPUR
37	ENTERTAINMENT NETWORK INDIA LTD.	JALANDHAR
38	ENTERTAINMENT NETWORK INDIA LTD.	JODHPUR
39	ENTERTAINMENT NETWORK INDIA LTD.	KANPUR
40	ENTERTAINMENT NETWORK INDIA LTD.	KOLHAPUR
41	ENTERTAINMENT NETWORK INDIA LTD.	KOLKATA
42	ENTERTAINMENT NETWORK INDIA LTD.	LUCKNOW
43	ENTERTAINMENT NETWORK INDIA LTD.	MADURAI
44	ENTERTAINMENT NETWORK INDIA LTD.	MANGALORE
45	ENTERTAINMENT NETWORK INDIA LTD.	MUMBAI



46	ENTERTAINMENT NETWORK INDIA LTD.	NAGPUR
47	ENTERTAINMENT NETWORK INDIA LTD.	NASIK
48	ENTERTAINMENT NETWORK INDIA LTD.	PATIALA
49	ENTERTAINMENT NETWORK INDIA LTD.	PATNA
50	ENTERTAINMENT NETWORK INDIA LTD.	PUNE
51	ENTERTAINMENT NETWORK INDIA LTD.	RAIPUR
52	ENTERTAINMENT NETWORK INDIA LTD.	RAJKOT
53	ENTERTAINMENT NETWORK INDIA LTD.	SHIMLA
54	ENTERTAINMENT NETWORK INDIA LTD.	SURAT
55	ENTERTAINMENT NETWORK INDIA LTD.	THIRUVANANTHAPURAM
56	ENTERTAINMENT NETWORK INDIA LTD.	VADODARA
57	ENTERTAINMENT NETWORK INDIA LTD.	VARANASI
58	ENTERTAINMENT NETWORK INDIA LTD.	VIJAYWADA
59	ENTERTAINMENT NETWORK INDIA LTD.	VISHAKAPATNAM
60	GWALIOR FARMS PVT. LTD.	GWALIOR
61	H.T. MEDIA LIMITED	BENGALURU
62	H.T. MEDIA LIMITED	DELHI
63	H.T. MEDIA LIMITED	KOLKATA
64	H.T. MEDIA LIMITED	MUMBAI
65	HITZ FM RADIO INDIA LTD.	KOLKATA
66	HT MUSIC & ENTERTAINMENT CO. LTD	CHENNAI
67	INDIA FM RADIO PVT. LTD.	KOLKATA
68	INDIA RADIO VENTURES PVT. LTD.	BENGALURU
69	INDIA RADIO VENTURES PVT. LTD.	PANAJI

70	ITM SOFTWARE & ENTERTAINMENT PVT. LTD.	GWALIOR
71	KAL RADIO LIMITED	BENGALURU
72	KAL RADIO LIMITED	GULBERGA
73	KAL RADIO LIMITED	HYDERABAD
74	KAL RADIO LIMITED	KANNUR
75	KAL RADIO LIMITED	KOCHI
76	KAL RADIO LIMITED	KOZIKODE
77	KAL RADIO LIMITED	MADURAI
78	KAL RADIO LIMITED	MANGALORE
79	KAL RADIO LIMITED	MYSORE
80	KAL RADIO LIMITED	PUDUCHERRY
81	KAL RADIO LIMITED	RAJAHMUNDRY
82	KAL RADIO LIMITED	THIRUVANANTHAPURAM
83	KAL RADIO LIMITED	THRISSUR
84	KAL RADIO LIMITED	TIRUCHI
85	KAL RADIO LIMITED	TIRUPATI
86	KAL RADIO LIMITED	TUTICORIN
87	KAL RADIO LIMITED	VIJAYWADA
88	KAL RADIO LIMITED	WARANGAL
89	MALAR PUBLICATIONS LIMITED	CHENNAI
90	MALAR PUBLICATIONS LIMITED	COIMBATORE
91	MALAR PUBLICATIONS LIMITED	MADURAI
92	MALAR PUBLICATIONS LIMITED	PUDUCHERRY
93	MALAR PUBLICATIONS LIMITED	TIRUCHI

94	MALAR PUBLICATIONS LIMITED	TIRUNELVELI
95	MALAR PUBLICATIONS LIMITED	TUTICORIN
96	MALAYALA MANORAMA CO. LTD.	KANNUR
97	MALAYALA MANORAMA CO. LTD.	KOCHI
98	MALAYALA MANORAMA CO. LTD.	KOZIKODE
99	MALAYALA MANORAMA CO. LTD.	THRISSUR
100	MUSIC BROADCAST LTD.	AHMEDABAD
101	MUSIC BROADCAST LTD.	AHMEDNAGAR
102	MUSIC BROADCAST LTD.	AKOLA
103	MUSIC BROADCAST LTD.	BENGALURU
104	MUSIC BROADCAST LTD.	CHENNAI
105	MUSIC BROADCAST LTD.	COIMBATORE
106	MUSIC BROADCAST LTD.	DELHI
107	MUSIC BROADCAST LTD.	HYDERABAD
108	MUSIC BROADCAST LTD.	JAIPUR
109	MUSIC BROADCAST LTD.	JALGOAN
110	MUSIC BROADCAST LTD.	LUCKNOW
111	MUSIC BROADCAST LTD.	MUMBAI
112	MUSIC BROADCAST LTD.	NAGPUR
113	MUSIC BROADCAST LTD.	NANDED
114	MUSIC BROADCAST LTD.	PUNE
115	MUSIC BROADCAST LTD.	SANGLI
116	MUSIC BROADCAST LTD.	SHOLAPUR
117	MUSIC BROADCAST LTD.	SURAT

118	MUSIC BROADCAST LTD.	VADODARA
119	MUSIC BROADCAST LTD.	VISHAKAPATNAM
120	MUTHOOT BROADCAST LIMITED	CHENNAI
121	NEUTRAL BROADCASTING PVT. LTD.	JAMSHEDPUR
122	NEUTRAL BROADCASTING PVT. LTD.	RANCHI
123	PCM CEMENT CONCRETE PVT. LTD.	GANGTOK
124	PCM CEMENT CONCRETE PVT. LTD.	SILIGURI
125	PUDHARI PUBLICATION PUBLICATION PVT. LTD.	KOLHAPUR
126	PUDHARI PUBLICATION PUBLICATION PVT. LTD.	SANGLI
127	PURVY BROADCASTING PVT. LTD.	GUWAHATI
128	NEXT RADIO LIMITED	AHMEDABAD
129	NEXT RADIO LIMITED	BENGALURU
130	NEXT RADIO LIMITED	CHENNAI
131	NEXT RADIO LIMITED	DELHI
132	NEXT RADIO LIMITED	KOLKATA
133	NEXT RADIO LIMITED	MUMBAI
134	NEXT RADIO LIMITED	PUNE
135	RAJASTHAN PATRIKA PVT. LTD.	JAIPUR
136	RAJASTHAN PATRIKA PVT. LTD.	KOTA
137	RAJASTHAN PATRIKA PVT. LTD.	RAIPUR
138	RAJASTHAN PATRIKA PVT. LTD.	UDAIPUR
139	RANEKA FINCOM PVT. LTD.	RAIPUR
140	RELIANCE BROADCAST NETWORK LTD.	AGRA
141	RELIANCE BROADCAST NETWORK LTD.	AJMER

142	RELIANCE BROADCAST NETWORK LTD.	ALIGARH
143	RELIANCE BROADCAST NETWORK LTD.	ALLAHABAD
144	RELIANCE BROADCAST NETWORK LTD.	AMRITSAR
145	RELIANCE BROADCAST NETWORK LTD.	ASANSOL
146	RELIANCE BROADCAST NETWORK LTD.	BAREILY
147	RELIANCE BROADCAST NETWORK LTD.	BENGALURU
148	RELIANCE BROADCAST NETWORK LTD.	BHOPAL
149	RELIANCE BROADCAST NETWORK LTD.	BHUBANESHWAR
150	RELIANCE BROADCAST NETWORK LTD.	BIKANER
151	RELIANCE BROADCAST NETWORK LTD.	CHANDIGARH
152	RELIANCE BROADCAST NETWORK LTD.	CHENNAI
153	RELIANCE BROADCAST NETWORK LTD.	DELHI
154	RELIANCE BROADCAST NETWORK LTD.	GUWAHATI
155	RELIANCE BROADCAST NETWORK LTD.	GWALIOR
156	RELIANCE BROADCAST NETWORK LTD.	HISSAR
157	RELIANCE BROADCAST NETWORK LTD.	HYDERABAD
158	RELIANCE BROADCAST NETWORK LTD.	INDORE
159	RELIANCE BROADCAST NETWORK LTD.	JALANDHAR
160	RELIANCE BROADCAST NETWORK LTD.	JAMMU
161	RELIANCE BROADCAST NETWORK LTD.	JAMSHEDPUR
162	RELIANCE BROADCAST NETWORK LTD.	JHANSI
163	RELIANCE BROADCAST NETWORK LTD.	JODHPUR
164	RELIANCE BROADCAST NETWORK LTD.	KANPUR
165	RELIANCE BROADCAST NETWORK LTD.	KOLKATA

166	RELIANCE BROADCAST NETWORK LTD.	KOTA
167	RELIANCE BROADCAST NETWORK LTD.	MANGALORE
168	RELIANCE BROADCAST NETWORK LTD.	MUMBAI
169	RELIANCE BROADCAST NETWORK LTD.	MYSORE
170	RELIANCE BROADCAST NETWORK LTD.	PANAJI
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178	RELIANCE BROADCAST NETWORK LTD.	SRINAGAR
179	RELIANCE BROADCAST NETWORK LTD.	SURAT
180	RELIANCE BROADCAST NETWORK LTD.	THIRUVANANTHAPURAM
181	RELIANCE BROADCAST NETWORK LTD.	TIRUPATI
182	RELIANCE BROADCAST NETWORK LTD.	UDAIPUR
183	RELIANCE BROADCAST NETWORK LTD.	VADODARA
184	SHRI PURAN MULTIMEDIA LIMITED	AGRA
185	SHRI PURAN MULTIMEDIA LIMITED	BAREILY
186	SHRI PURAN MULTIMEDIA LIMITED	GORAKHPUR
187	SHRI PURAN MULTIMEDIA LIMITED	HISSAR
188	SHRI PURAN MULTIMEDIA LIMITED	JALANDHAR
189	SHRI PURAN MULTIMEDIA LIMITED	KARNAL

190	SHRI PURAN MULTIMEDIA LIMITED	RANCHI
191	SHRI PURAN MULTIMEDIA LIMITED	VARANASI
192	SKYLINE RADIO NETWORK LTD.	AHMEDNAGAR
193	SKYLINE RADIO NETWORK LTD.	DHULE
194	SKYLINE RADIO NETWORK LTD.	HISSAR
195	SKYLINE RADIO NETWORK LTD.	JABALPUR
196	SKYLINE RADIO NETWORK LTD.	JALGOAN
197	SKYLINE RADIO NETWORK LTD.	KARNAL
198	SKYLINE RADIO NETWORK LTD.	MUZAFFARPUR
199	SKYLINE RADIO NETWORK LTD.	PATIALA
200	SKYLINE RADIO NETWORK LTD.	RANCHI
201	SKYLINE RADIO NETWORK LTD.	SHIMLA
202	SOUTH ASIA FM LIMITED	AHMEDABAD
203	SOUTH ASIA FM LIMITED	ALLAHABAD
204	SOUTH ASIA FM LIMITED	ASANSOL
205	SOUTH ASIA FM LIMITED	AURANGABAD
206	SOUTH ASIA FM LIMITED	BHUBANESHWAR
207	SOUTH ASIA FM LIMITED	GANGTOK
208	SOUTH ASIA FM LIMITED	GUWAHATI
209	SOUTH ASIA FM LIMITED	JABALPUR
210	SOUTH ASIA FM LIMITED	JAMSHEDPUR
211	SOUTH ASIA FM LIMITED	KANPUR
212	SOUTH ASIA FM LIMITED	NAGPUR
213	SOUTH ASIA FM LIMITED	NASIK

214	SOUTH ASIA FM LIMITED	PUNE
215	SOUTH ASIA FM LIMITED	RAJKOT
216	SOUTH ASIA FM LIMITED	SHILLONG
217	SOUTH ASIA FM LIMITED	SILIGURI
218	SOUTH ASIA FM LIMITED	VADODARA
219	SOUTH ASIA FM LIMITED	VARANASI
220	SOUTH ASIA FM LIMITED	AIZAWL
221	SOUTH ASIA FM LIMITED	BHOPAL
222	SOUTH ASIA FM LIMITED	INDORE
223	SOUTH ASIA FM LIMITED	JAIPUR
224	SOUTH ASIA FM LIMITED	LUCKNOW
225	SUN TV NETWORK LTD.	CHENNAI
226	SUN TV NETWORK LTD.	COIMBATORE
227	SUN TV NETWORK LTD.	TIRUNELVELI
228	SYNTECH INFOTAINMENT PVT. LTD	SILIGURI
229	THE MATHRABHUMI PRINTING & PUBLISHING CO. LTD.	KANNUR
230	THE MATHRABHUMI PRINTING & PUBLISHING CO. LTD.	KOCHI
231	THE MATHRABHUMI PRINTING & PUBLISHING CO. LTD.	THIRUVANANTHAPURAM
232	THE MATHRABHUMI PRINTING & PUBLISHING CO. LTD.	THRISSUR
233	TV TODAY NETWORK LTD.	DELHI
234	TV TODAY NETWORK LTD.	KOLKATA
235	TV TODAY NETWORK LTD.	MUMBAI
236	UDAYA FM PVT. LTD.	VISHAKAPATNAM